

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1734 OF 2004

PANKI THERMAL POWER STATION & ANR.

Appellant (s)

VERSUS

VIDYUT MAZDOOR SANGATHAN

Respondent(s)

Date: 23/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s)

Mrs. Shobha Dikshit, Sr.Adv.

Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Vijay Hansaria, Sr.Adv.

Mr. Sanjay Kumar Singh,Adv.

Ms. Kiran Suvarna,Adv.

Dr. Indra Pratap Singh,Adv.

Mr. C.D. Singh,Adv.

Ms. Manjula Gupta,Adv.

Mr. D.K. Goswami,Adv.

Mr. Anil Kumar Jha,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after two weeks.

It is stated by Mr. Anil Kumar Jha, learned counsel that
he has instructions to appear for respondent Nos.3,8,10,11 and 14.

(Neena Verma)

(Vijay Agga

rwal)

Court Master

Court Master